

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1176

ANSWERED ON:13.08.2013

ACCIDENTS IN COAL MINES .

Deo Shri Kalikesh Narayan Singh;Rawat Shri Ashok Kumar

Will the Minister of COAL be pleased to state:

- (a) the number and nature of accidents that took place in various coal mines in the country during each of the last three years and the current year, State-wise and colliery-wise;
- (b) the number of persons injured/died in these accidents during the said period, State-wise and colliery-wise;
- (c) whether any investigation was conducted to identify the causes of accidents in the coal mines and fix the responsibility for such accidents;
- (d) if so, the details thereof and the number of persons found guilty in this regard along with the action taken/ proposed to be taken by the Government against them;
- (e) the amount of compensation and other relief paid to be injured / families of the deceased persons in such cases along with the cases of compensation / employment to be provided pending, State-wise and colliery-wise; and
- (f) the concrete steps taken / being taken to avoid recurrence of such accidents and to ensure protection of the employees/workers?

Answer

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(f): The information is being collected and will be laid on the table of the House.